

(By Special Messenger)
THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 26th April, 2016

No.HC.VII-06/2016/ **1621** /A. In exercise of the power conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No.FPC.10/97/Pt.I/231 dated 11.06.2003, the High Court is pleased to promote the following Selection Grade District and Sessions Judge of the Assam Judicial Service to the post of Super Time Scale District and Sessions Judge in the Scale of Pay of Rs. 70,290-1540-76,450/- plus other allowances as admissible under the Rules with effect from the date shown against his name:-

| Sl. No. | Name of the Officer | Date of retirement/ elevation | Super Time to be fixed and given from | Arrear benefit to be paid from |
|---------|---|-------------------------------|---------------------------------------|--------------------------------|
| 1. | Shri Ajit Barthakur, District and Sessions Judge, Kamrup (M), Guwahati | In service | 05.02.2016 | 05.02.2016 |

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-06/2016/ **1622 – 1644** /A.

Dated 26.04.2016

Copy to:-

1. The L.R. & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati for information and necessary action
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information and necessary action
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati

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11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Ajit Barthakur, District and Sessions Judge, Kamrup (M), Guwahati
16. The Joint Registrar (_____), Gauhati High Court, Guwahati
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati
18. The Asstt. Registrar(_____), Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
20. The Administrative Officer (J)_____Gauhati High Court, Guwahati
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
22. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment),Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

Case 264/16
REGISTRAR (VIGILANCE)

[Signature]
26/4/2016